GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION No. 2509 TO BE ANSWERED ON 13.12.2021

Safety of Students in Schools

†2509. SHRI SHANKAR LALWANI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any proposal to issue new guidelines in order to fix the responsibility of the schools in the matter of security of the students; and if so, the details thereof and if not, the reasons therefor; and
- (b) whether any punitive action has been ensured by the schools for not implementing the safety guidelines for students and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) & (b): Education is a subject in the concurrent list of the Constitution and therefore safety and security of the school children come under the purview of the respective States and UTs. Department of School Education and Literacy (DoSEL), Ministry of Education has developed Guidelines on School Safety and Security, which, interalia, contain provisions for fixing the accountability of the school management in the matter of safety and security of children studying in Government, Government-aided and Private Schools. These guidelines have been circulated to all States/UTs/Autonomous Bodies of DoSEL and Stakeholder Ministries on 01.10.2021. The guidelines detail the accountability of various stakeholders and different departments in ensuring the safety and security of children in schools. The guidelines issued by the center are advisory in nature and States/UTs are expected to implement them and they may incorporate additions/modifications to them, if deemed necessary, according to their specific requirements. These guidelines are uploaded on the website of DoSEL at https://dsel.education.gov.in/archivesupdate?title=&field update category target id=All.